

**National Green Tribunal
Principal Bench
Faridkot House, Copernicus Marg,
New Delhi**

NGT(PB)/RG/2018/135

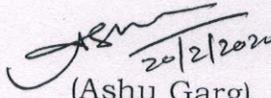
20th February, 2020

OFFICE ORDER

Procedure for taking copy of a report furnished to National Green Tribunal

With the approval of the Competent Authority, it is hereby directed that:

A report or other document received in a pending matter will be uploaded on the website of NGT at the earliest. All concerned shall be at liberty to take its print and peruse it. Non-availability of such report with party shall not be accepted as denial of opportunity or a ground for adjournment.

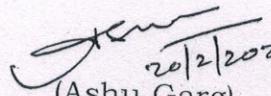

20/2/2020
(Ashu Garg)
Registrar General

To

1. All Registrars, Zonal Benches
2. Court Masters of Court No.1 & 2, NGT, PB, New Delhi

Copy to

1. PPS to Hon'ble Chairperson
2. PA to Registrar General/Guard File NGT
3. PA to Deputy Registrar, NGT, PB.
4. President NGT Bar Association
5. Consultant (Admn/Judicial)
6. File concerned
7. NGT Bar Notice Board
8. NGT Notice Board.
9. NGT Website


20/2/2020
(Ashu Garg)
Registrar General